

**F. No. J-11017/10/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section**

Shastri Bhawan, New Delhi
Dated 01st November, 2019

ORDER

The President is pleased to **up-grade** Shri Ghasiram Verma, Advocate as Senior Central Government Standing Counsel for conducting Central Government litigation before the Central Administrative Tribunal (CAT), Cuttack Bench, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH

Senior Central Government Standing Counsel

Name of Advocate (Shri)	Contact details	Enrollment No.
Ghasiram Verma	Sector-9, Plot No. 7D/1233, C.D.A., Cuttack-14. Mob: 9238617110 Email: adv.ghasiram@gmail.com	O-188/1977

2. Consequent upon above up-gradation, the name of Shri Ghasiram Verma, Advocate occurring in this Department's earlier Order No. J-11017/16/2018-Judicial dated 26.06.2018 as a Senior Panel Counsel for CAT, Cuttack Bench (under List 'C') at serial number 28, stands deleted.
3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(I)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.
4. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

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Dated : 01.11.2019

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Anup Kumar Bose, Assistant SGI, High Court of Orissa, Cuttack.
3. The Registrar, CAT, Cuttack Bench.
4. Shri Ghasiram Verma, Sr. CGSC at the address as mentioned herein above.
5. The Cash (LA) Section for the payment of retainership fee to the above Sr. CGSC with effect from the date of this order.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel'.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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